

Form 1 (Punjab)									
List of cases e-filed during the month of July, 2024									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
1		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of July,, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	ADJ-II, Faridkot	Faridkot	ARB/237/2024	Yadwinder Singh and others Vs Union of India	N.S. Wahniwal	01 July 2024	01 July 2024
2	D&SJ Faridkot	Faridkot	CA/89/2024	Wazir Singh Vs Jaswant Singh	Sandeep Khosla	01 July 2024	01 July 2024
3	ACJ(SD) Court No.7 Faridkot	Faridkot	CS/515/2024	Vivek Garg Vs Anjali Labs and Others	D.C. Goyal	01 July 2024	01 July 2024
4	CJ(SD) Faridkot	Faridkot	CS/524/2024	M/s Devi Dayal Satish Kumar Vs Raj Kumar and Other	A.K.Chawla	01 July 2024	01 July 2024
5	ADJ-I, Faridkot	Faridkot	ARB/229/2024	Malkiat Singh Vs Union of India and others	D.C. Goyal	01 July 2024	01 July 2024
6	CJ(JD), Faridkot Court No.11	Faridkot	CS/519/2024	Puran Singh Vs Harpreet Kaur	Jatinder Marria	01 July 2024	01 July 2024
7	CJ(JD), Faridkot Court No.13	Faridkot	CS/323/2024	State Bank Of India Vs Navdeep Kaur	R.S. Kakkar	24 April 2024	01 July 2024
8	CJ(JD), Faridkot Court No.13	Faridkot	CS/350/2024	State Bank Of India Vs Jagdeep Singh	R.S. Kakkar	06 May 2024	01 July 2024
9	ACJ(SD) Court No.7 Faridkot	Faridkot	CS/531/2024	Harjinder Singh Vs Paramjit Kaur and Others	N.S. Wahniwal	24 June 2024	02 July 2024
10	CJ(JD), Faridkot Court No.11	Faridkot	CS/541/2024	Baljinderpreet Singh Vs Harmanpreet Singh and others	D.C. Goyal	02 July 2024	02 July 2024
11	ACJ(SD) Court No.7 Faridkot	Faridkot	CS/552/2024	Kamaldeep Singh Vs Nand La and other	J.S.Khosa	03 July 2024	03 July 2024
12	CJ(SD) Faridkot	Faridkot	CS/573/2024	Mukand Singh Vs Jagroop Singh	N.S. Wahniwal	28 June 2024	04 July 2024
13	CJ(JD), Faridkot Court No.11	Faridkot	CS/523/2024	Mahadev Corporation Vs Manghat Ram	Navdeep Ghai	01 July 2024	04 July 2024
14	CJ(JD), Faridkot Court No.11	Faridkot	CS/526/2024	Mahadev Corporation Vs Veer Bhan	Navdeep Ghai	01 July 2024	04 July 2024
15	D&SJ Faridkot	Faridkot	CA/92/2024	Mahinder Singh Vs Bank of Baroda and others	Sandeep Handa	04 July 2024	04 July 2024
16	ACJ(SD) Court No.7	Faridkot	CS/584/2024	Pritam Singh Vs Charanjit Kaur	Mangat Arora	05 July 2024	05 July 2024
17	CJ(JD), Faridkot Court No.11	Faridkot	CS/590/2024	Sharan Kaur Vs Chand Singh	Tejinder Joshi	09 July 2024	09 July 2024
18	CJ(SD) Faridkot	Faridkot	CS/597/2024	State Bank Of India Vs Suryakant Malali	S.V.Singh	09 July 2024	09 July 2024
19	ACJ(SD) Court No.7	Faridkot	CS/600/2024	State Bank Of India Vs Amit Kumar	S.V.Singh	09 July 2024	09 July 2024
20	CJ(JD), Faridkot Court No.11	Faridkot	CS/607/2024	Harpreet Singh Vs Mukhtiar Singh	L.S.Brar	10 July 2024	10 July 2024
21	CJ(SD) Faridkot	Faridkot	CS/619/2024	State Bank Of India Vs Sham Singh	S.V.Singh	12 July 2024	12 July 2024
22	CJ(JD), Faridkot Court No.11	Faridkot	CS/614/2024	State Bank Of India Vs Mukhtiar Singh	S.V.Singh	12 July 2024	12 July 2024
23	CJ(JD), Faridkot Court No.13	Faridkot	CS/616/2024	State Bank Of India Vs Gamdoor Singh	S.V.Singh	12 July 2024	12 July 2024
24	ACJ(SD) Court No.7	Faridkot	CS/622/2024	Balwinder Singh Vs Ranjodh Singh	Harjinder Singh	12 July 2024	12 July 2024
25	CJ(SD) Faridkot	Faridkot	CS/626/2024	Surjit Singh Vs Jasvir Singh	N.K. Maheswari	15 July 2024	15 July 2024
26	CJ(JD), Faridkot Court No.11	Faridkot	CS/631/2024	M/S Shree Ram Green Finance Company	Charanjit Sidana	16 July 2024	16 July 2024
27	CJ(JD), Faridkot Court No.13	Faridkot	CS/636/2024	Ravinder Kumar Vs Reliance Jio Info Comm Limited and other	V.K.Monga	16 July 2024	16 July 2024
28	CJ(JD), Faridkot Court No.13	Faridkot	CS/635/2024	Parminder Kaur Vs M/s Spacium Technologies and other	Charanjit Sidana	16 July 2024	16 July 2024
29	CJ(JD), Faridkot Court No.11	Faridkot	CS/628/2024	Mahadev Corporation Vs Shinder Kaur	Neeraj Singla	15 July 2024	16 July 2024
30	CJ(SD) Faridkot	Faridkot	CS/630/2024	Mahadev Corporation Vs Radha Krishan	Neeraj Singla	15 July 2024	16 July 2024
31	CJ(JD), Faridkot Court No.13	Faridkot	CS/639/2024	Gurcharan Singh Vs Kanwaljeet Kaur	V.K.Tayal	17 July 2024	17 July 2024
32	CJ(JD), Faridkot Court No.11	Faridkot	CS/611/2024	Varinder Kumar Vs Sunil Kumar	Neeraj Singla	12 July 2024	17 July 2024

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of July,, 2024							
33	CJ(JD), Faridkot Court No.13	Faridkot	CS/648/2024	Lakhwinder Singh Vs Jasprit Singh	G.S.Saini	18 July 2024	18 July 2024
34	CJ(SD) Faridkot	Faridkot	CS/663/2023	Canara Bank Vs Jujar Singh	Dildeep Singh	10 Aug 2023	19 July 2024
35	CJ(JD), Faridkot Court No.13	Faridkot	CS/555/2024	State Bank Of India Vs Pappa Singh	R.S. Kakkar	03 July 2024	22 July 2024
36	CJ(SD) Faridkot	Faridkot	CS/86/2024	Punjab National Bank Vs Gurpreet Singh	Dildeep Singh	01 Feb 2024	23 July 2024
37	CJ(SD) Faridkot	Faridkot	CS/671/2024	Vikram Kumar Vs Ravi Kumar	J.S. Marwaha	23 July 2024	23 July 2024
38	CJ(SD) Faridkot	Faridkot	CS/683/2024	Malkit Singh Vs Jagdish Singh Alias Deesha Sharma	L.S. Chauhan	29 July 2024	29 July 2024
39	CJ(JD), Faridkot Court No.11	Faridkot	CS/691/2024	Ravinderpal Singh Vs Harish Kumar	J.S. Marwaha	29 July 2024	29 July 2024
40	CJ(JD), Faridkot Court No.11	Faridkot	CS/685/2024	M/s Stap Elevators Vs Romana Hi Tech Private Limited and other	Sunil Chawla	29 July 2024	29 July 2024
41	CJ(SD) Faridkot	Faridkot	CS/694/2024	State Bank Of India Vs Ramesh Kumar Aggarwal and others	S.V.Singh	31 July 2024	31 July 2024
42	CJ(JD), Faridkot Court No.13	Faridkot	CS/692/2024	Balwinder Singh Vs Mandeep Kaur	Pardeep Singh	31 July 2024	31 July 2024
		Fatehgarh sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of July, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)
List of total no. of cases randomly allocated during the month of July, 2024

Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	SH.SANJAY SANDHIR, ADJ	31	Arb	0
			SH.SANJAY SANDHIR, ADJ	31	Arb	2
			SH.SANJAY SANDHIR, ADJ	31	Civil Suit	1
			SH.SANJAY SANDHIR, ADJ	31	Ex	1
			SH.ASHWANI KUMAR, ADJ	31	EXE	12(9-ARB, 3-MISC)

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of July, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	888/2021	The Pb State Cooperative & Baba Nanak	Sh. Rajesh K Sharma	20-12-2021	01-07-2024
2	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	551/2022	Shiv Bhandar Const. VS Pb Water Suppy	Sh. Kamal Kant	22-07-2022	01-07-2024
3	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	1046/2018	Pranat Engineers P ltd Vs The Haryana Urban Dev.	S K Sandhir	15-12-2018	02-07-2024
4	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	408/2020	Punjab Road And Bridge VS M/s Som Datt	Sh. Dinesh Kumar	09-3-2020	03-07-2024
5	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	382/2020	Som Datt Builders VS Chief Engg.	Sh. N. K Jain	07-03-2020	03-07-2024
6	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	135/2022	Span filling System P It Vs The Pb State Cooperative	Sh. G. K Khanna	28-02-2022	04-07-2024
7	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	1021/2022	M/s Bhalla and associates Builders VS Pb Mandi Board	Sh. Rajiv Sharma	23-12-2022	04-07-2024
8	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	583/2024	S. P. Singla Const. Vs State of Haryana	Sh Vijay Mohan Gupta	21-05-2024	05-07-2024
9	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	323/2018	Meters & Instruments VS Inox Leisure	Sh. Anu Dhiman	17-05-2018	08-07-2024
10	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	451/2019	The Haryana State Co-Operatie VS M/s National collateral	Sh. P S Rana	12-04-2019	08-07-2024
11	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	667/017	Sudharshan P Ltd Vs PGI	Sh Vikas Chaudhary	28-08-2017	09-07-2024
12	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	1003/2019	The Punjab State Vs Shri Jagdamba Rice Mills	Sh. Sanjeev Soni	13-08-2019	09-07-2024

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of July, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
13	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	560/2021	Punjab State Warehousing VS Vishal Export	Sh. Ajay Sood	13-07-2021	10-07-2024
14	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	136/2019	M/s Shivam Gram Udyog Samiti Vs Pb State Warehousing	Sh Rishab Kumar	12-02-2019	11-07-2024
15	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	1030/2017	State of Pb Vs M/s Vasishtha Sec Vij	Sh. G C Babbar	06-12-2017	11-07-2024
16	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	885/2018	Panjab University Vs OST Electronic	Sh. Subhash Ahuja	15-10-2018	12-07-2024
17	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	97/2020	M/s IS Proteins P ltd Vs m/S Neeharika Oil	Sh Kamal Kant	24-01-2020	15-07-2024
18	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	861/2019	Jai Durga Rice Mills VS Pb State Coop	Sh. N S Rana	17-07-2019	16-07-2024
19	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	545/2021	Chandigarh Housing Board Vs B. L Mehta Const	Sh. Vishal Soshi	31-05-2021	18-07-2024
20	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	126/2016	The Pb State Co-operative VS Ms J. K Enterprises	Sh. Anuj Ahluwalia	26-02-2016	19-07-2024
21	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	369/2024	Punjab Water Supply VS M/s Virindra Buildcon P ltd	Sh.	22-03-2024	22-07-2024
22	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	10/2018	M/s ARRS Infrastructure Vs The Chief Engg.	Sh. Sanjeev Trikha	10-01-2018	22-07-2024
23	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	698/2020	Dashmesh Rice Mills Vs Pb State Warehousing	Sh. A p Singh	24-12-2020	23-07-2024
24	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	478/2024	M/s Mbr Silos P Ltd Vs Food Corp of India	Sh. R. Kartikeya	05-04-2024	24-07-2024
25	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	510/2022	Shalimar Estates P Ltd Vs Inox Leisure Ltd	Sh. Nikhil Sabharwal	31-05-2021	25-07-2024
26	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	797/2022	Pom hydro Energy Ltd Vs Haryana Renewable Energy	Sh Vinay Kashyap	19-11-2022	26-07-2024
27	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	389/2018	Punjab Infaestructure VS Spirit Global Const.	Sh. Varun Katyal	02-07-2018	29-07-2024
28	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	185/2018	State of Pb Vs M/s Patiala Malerkotla	Sh GP	21-03-2018	30-07-2024
29	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	236/2022	JITF Urban Waste Management VS MC Moga	Sh. Manoj Kumar	14-03-2022	31-07-2024
30	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/258/2023	NEETA AP P LTD. V.S PUNJAB STATE CONTAINER AND WAREHOUSING CORPORATION LTD.	SH. HIMANSHU RAJ FOR PETITIONER. SH. GURNOOR SINGH SANDHU FOR RESPONDENT	27.03.2023	01.07.2024
31	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/608/2024	STATE OF PUNJAB VS M/S SUKHMANI MEGASTRUCTURES PVT LTD	SH SARTHAK GUPTA FOR PETITIONER	02.07.2024	02.07.2024
32	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CIVIL SUIT/4/2024	JADGISH CHANDER VS JAYPEE BROTHERS	SH. HARISH MEHLA FOR PETITIONER	03.02.2024	03.07.2024, 19.07.2024
33	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/444/2023	ROHAN RAJDEEP TOWLLWAYS VS STATE OF PUNJAB	SH PARVEEN MOUDGIL FOR PETITIONER AND GURPREET KAUR, VARUN KATYAL AND VARUN VERMA ADVOCATE OF RESP.	24.07.2023	04.07.2024
34	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/357/2021	ARUN KUMAR VS DINESH	SH HARISH MEHLA FOR DH, SH ASISH BANSAL FOR JD	27.07.2021	04.07.2024
35	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/67/2021	GURBAX SINGH VS STATE OF PUNJAB	SH HARJINDER SINGH FOR DJ, MS GURPREET KAUR FOR DH	01.02.2021	04.07.2024
36	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CS/19/2022	INDO FARM EQUIPMENT LTD. V.S M/s ALL DAY PRODUCTION	SH. VIPUL JAIN FOR PLAINTIFF	03.11.2022	04.07.2024
37	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CS/04/2020	FRONTIER AGROTECH PVT. LTD VS. KATARIA BEEJ BHANDAR	SH. ASHOK PAUL JAGGA FOR PLAINTIFF AND SH. ASHISH BANSAL FOR DEFENDANT	17.08.2020	05.07.2024

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of July, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
38	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/395/2022	TATA MOTERS LTD VS. PUNJAB BUS METRO SOCIETY	SH. INDERJIT SINGH FOR OBJECTOR AND SH. MANOJ DHIMAN FOR RESPONDENT NO. 1 AND 2	09.05.2022	05.07.2024
39	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CS/18/2022	M/S UK BISHWAS VS. LION SERVICES	SH. PARAS MONEY GOEL FOR PLAINTIFF, MS. SEEMA TIWARI FOR DEFENDANT NO.1, DR. ANAND KUMAR BISHNOI FOR DEFENDANT NO. 2 &3	28.10.2022	08.07.2024
40	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/2/2023	M/S MALHOTRA RICE VS. PUNJAB AGRO FOODGRAINS	SH. RAMAN SIHAG FOR APPLICANT, SH. KIRTI KUMAR FOR RESPONDENT NO. 1	04.01.2023	09.07.2024
41	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/392/2023	M/S 3 I INFOTECH LTD. VS. PUNJAB STATE BUS MANAGEMENT	SH. MADHUP SINGHAL FOR PETITIONER, SH. ASHOK SHARMA FOR RESPONDENT	30.05.2023	10.07.2024
42	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/298/2023	GATEWAY DISTRI PARKS LTD VS PUNJAB STATE CONTAINER	SH VIPUL JOSHI FOR DH, SH G. S SANDHU FOR JD	09.03.2023	10.07.2024
43	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/28/2024	M/S THREE VEE MARKETING VS CHANDIGARH INTERNATIONAL AIRPORT	SH RPS BARA FOR DH	06.01.2024	10.07.2024
44	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CS/1/2021	JAI MARKETING PVT. LTD VS. M/S ITC LTD	SH. PARAS MONEY GOYAL FOR PLAINTIFF, SH. VIKAS JAIN FOR DEFENDANT	19.04.2021	11.07.2024
45	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/887/2023	THYSSENKRUPP ELEVATOR VS PUBLIC WORK DEPTT	SH SAURABH GULIA FOR PETITIONER	27.10.2023	11.07.2024
46	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/515/2021	PUNJAB SMALL INDUSTRIES AND EXPORT CORP. LTD VS. SHRISHTI CONSTRUCTION	SH. VANEESH KHANNA FOR PETITIONER AND SH. ROHAN MARKANDA FOR RESP. NO. 1	01.04.2021	12.07.2024
47	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/140/2024	CHANDIGARH HOUSING VS B.L MEHTA CONS.	SH B.S JASWAL FOR PETITIONER	03.02.2024	12.07.2024
48	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/141/2024	CHANDIGARH HOUSING VS B.L MEHTA CONS.	SH DEEPAK MALHOTRA FOR PETITIONER	03.02.2024	12.07.2024
49	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/142/2024	CHANDIGARH HOUSING VS B.L MEHTA CONS.	SH DEEPAK MALHOTRA FOR PETITIONER	05.02.2024	12.07.2024
50	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/58/2023	GURINDER SINGH GILL VS. MOHINDER PAL SATIJA	SH. PARAS MONEY GOYAL FOR PETITIONER	17.01.2023	17.07.2024
51	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/613/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	08-07-2024	08-07-2024
52	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/617/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	10-07-2024	10-07-2024
53	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/618/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	10-07-2024	10-07-2024
54	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/619/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	11-07-2024	11-07-2024
55	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/621/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	12-07-2024	12-07-2024
56	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/622/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	12-07-2024	12-07-2024
57	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/623/2024	M/S GARG AND COMPANY Vs State of HARYANA	SH. R. S KALRA FOR PETITIONER	12-07-2024	12-07-2024
58	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/624/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	12-07-2024	12-07-2024
59	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CIVIL SUIT/12/2023	SEALINK IMMIGRATION VS SEALING IMMIGRATION	SH PARDEEP SHARMA FOR PETITIONER	22.12.2023	18.07.2024

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of July, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
60	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/1816/2019	CHANDIGARH HOUSING BOARD VS KAMLADITYYA	SH VISHAL SODHI FOR PETITIONER, SH S.S BEHL FOR RESP.	30.12.2019	18.07.2024
61	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/546/2024	M/S ICONIC SPACE CREATORS VS PUNJAB SMALL INDUSTRIES	SH VAIBHAV JAIN, ADVOCATE FOR PETITIONER	19.04.2024	18.07.2024
62	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/223/2024	M/S COMMANDO CATERERS V CITCO	SH G.S BEDI FOR PETITIONER	01.03.2024	18.07.2024
63	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/402/2023	THE PUNJAB STATE COOPERATIVE VS AKAL RICE MILL	SH RAJESH SHARMA FOR PETITIONER , SH AKSHAY MITTAL FOR RESP.	03.07.2023	18.07.2024
64	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/51/2022	M/S KHALSA RICE MILLS VS. PUNJAB STATE CO-OPERATIVE SUPPLY	SH. NARESH S. RANA FOR OBJECTOR, SH. RAVI INDER SINGH FOR RESP. NO. 1 AND 2	18.01.2022	19.07.2024
65	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EX/22/2021	ANIL AND COMPANY VS. PUNJAB SMALL INDUSTRIES	SH. P.S. RANA FOR DH, SH. VANISH KHANNA FOR JDS.	11.01.2021	19.07.2024
66	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EX/675/2022	M/S GODWANA ENGINEERS LTD VS. PUNJAB WATER SUPPLY	SH. JAGDEEP SINGH RANA FOR DH AND SH. HARISH RIKHARI ADV. FOR Jds.	17.11.2022	19.07.2024
67	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/509/2022	PUNJAB WATER SUPPLY VS GONDWANA ENGINEERS LTD	SH SARTHAK GUPTA , ADVOCATE OF PETITIONER AND SH KAILASH CHANDER FOR RESPONDENT	31.05.2022	19.07.2024
68	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/514/2021	STATE OF PUNJAB VS. ROHAN AND RAJDEEP INFRASTRUCTURE	SH. PIYUSH KANT JAIN FOR PETITIONER , SH. RAMANJIT SINGH FOR RESPONDENT	31.03.2021	19.07.2024
69	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EX/ 522/2022	DALJEET VS. STATE OF PUNJAB	SH. ANUBHAV BANSAL FOR DH	24.08.2022	22.07.2024
70	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EX/523/2022	DALJEET VS. STATE OF PUNJAB	SH. ANUBHAV BANSAL FOR DH	24.08.2022	22.07.2024
71	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/930/2022	PUNJAB STATE VS VENUS RICE	SH AJAY SOOD FOR PETITIONER, SH PRINCE GOYAL FOR RESP.	15.12.2022	22.07.2024
72	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	MISC DJ/484/2024	STATE OF HARYANA Vs M/S GARG AND COMPANY	SH GOPAL SINGH FOR PETITIONER	23-07-2024	23-07-2024
73	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	MISC DJ/485/2024	STATE OF HARYANA Vs M/S GARG AND COMPANY	SH GOPAL SINGH FOR PETITIONER	23-07-2024	23-07-2024
74	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	MISC DJ/486/2024	STATE OF HARYANA Vs M/S GARG AND COMPANY	SH GOPAL SINGH FOR PETITIONER	23-07-2024	23-07-2024
75	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/731/2022	M/S MANCHANDA AUTO VS. TVS CREDIT SERVICES LTD	SH. ABHISHEK KHULLAR FOR APPLICANTS AND SH. KANWAR CHAUDHARY FOR RESP. NO. 1 AND 2	26.10.2022	23.07.2024
76	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CIVIL SUIT/09/2023	INDIAN ACRYLIC VS VEE KAY ENTERPRISES	SH YOGESH MITTAL FOR PETITIONER	23.10.2023	24.07.2024
77	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/104/2023	STATE OF HARYANA VS. KRISHAN LAL CONTRACTORS	KAMAL KANT VERMA FOR PETITIONER	15.02.2023	25.07.2024
78	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	MISC DJ/498/2019	PUNJAB AGRO VS KRISHNA TRADERS	SH RS KALRA FOR PETITIONER , SH ANIL AGGARWAL FOR RESP.	27.05.2019	26.07.2024
79	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/522/2022	MANHAS BUILDER VS. WISDOM ARK SCHOOL	SH. N.S. RANA FOR PETITIONER, SH. NIKHIL HANDU FOR RESP. NO. 1	02.07.2022	29.07.2024
80	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/1128/2019	M/S GANPATI RICE VS PUNJAB STATE	SH. DINESH MAHTO FOR PETITIONER, SH AJAY SOOD FOR RESP.	30.08.2019	30.07.2024
81	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CIVIL SUIT/5/2024	PROMAX POWER LTD VS TEHNOCRAFTS SWITCHGEARS PVT LTD	SH VIPUL JAIN FOR PETITIONER	04.03.2024	30.07.2024

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of July, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
82	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/211/2024	M/S D S CONSTRUCTION VS UNION OF INDIA	SH VIPUL JAIN FOR PETITIONER	27.02.2024	30.07.2024
83	SH RAJNISH GARG ADJ CHD	CHANDIGARH	COMMERCIAL SUIT 1/2022	COPEHNAGEN HOSPITALITY VERSUS A.R IMPEX	MAANVINDER SINGH	07.01.2022	05.07.2024
84	SH RAJNISH GARG ADJ CHD	CHANDIGARH	EXE300/2024	VERMA BUILDERS VERSUS PHSC	P.S. RANA	06.07.2024	06.07.2024
85	SH RAJNISH GARG ADJ CHD	CHANDIGARH	EXE 301/2024	M/S ARYAN ENGINEERS VS HARYANA STATE AGRICULTURAL	RAJ KUMAR SAYAL	06.07.2024	06.07.2024
86	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT 12/2022	OHM FOREX SERVICES VERSUS COINSTAR MONEY	A.K MALERI	11.10.2022	10.07.2024
87	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB 702/2022	PSCWC VERSUS GATEWAY	GURNOOR SINGH SANDHU	07.10.2022	10.07.2024
88	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT 6/2022	BHUSHAN POWER AND STEEL VERSUS MS SAMRAT FORGINGS	AMIT RAJANWAL	01.09.2022	10.07.2024
89	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB 620/2024	CITY HEART HOTELS VERSUS CHD INDUSTRIAL	PARVEEN KUMAR SHARMA	12.07.2024	12.07.2024
90	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT 20/2022	ASIAN STEELS VERSUS PREM CONSTRUCTION	YOGESH MITTAL	07.12.2022	17.07.2024
91	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB/461/2018	THE TIBBA DANA SHE COOP VERSUS THE EE	SARVJIT SINGH	17.07.2018	16.07.2024
92	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB/462/2018	THE TIBBA DANA SHE COOP VERSUS THE EE	SARVJIT SINGH	17.07.2018	16.07.2024
93	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB/463/2018	THE TIBBA DANA SHE COOP VERSUS THE EE	SARVJIT SINGH	17.07.2018	16.07.2024
94	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB/464/2018	THE TIBBA DANA SHE COOP VERSUS THE EE	SARVJIT SINGH	17.07.2018	16.07.2024
95	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVILSUIT/21/2022	M/S PARNEET ENVIROQUIPS VERSUS MS AIMS SANYA DEVELOPMENT	SANJAY JUDGE	12.12.2022	20.07.2024
96	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT/11/2017	GROZ BECKERT KG VS VEE AAR ENG	VIPIN KUMAR	21.12.2017	23.07.2024
97	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT 7/2022	SAMRAT LAMINATES PVT LTD VS BALAJIT UDYOG	CHETAN GOEL	12.09.2022	26.07.2024
98	SH RAJNISH GARG ADJ CHD	CHANDIGARH	COMMERCIAL SUIT 5/2022	SHRINIWAS ROADWAYS VERSUS SS AND CO	RAKESH SOBTI	31.08.2022	30.07.2024
99	Dr. HARPREET KAUR ADJ, CHD	CHANDIGARH	ARB/736/2017	JAGDISH VS SHRI RAM TRANSPORT	NITIN ARORA	28.09.2017	06.12.2023 20.12.2023
100	SH.RAHUL GARG,CJSD	CHANDIGARH	194/2021	M/S GUJRAT VS. PB.FIN.	MANDEEP SINGH KHILLAN	03.02.2021	24.09.2024
101	SH.RAHUL GARG,CJSD	CHANDIGARH	2178/2020	M/S RAJASTHAN VS. PSIDC	MANDEEP SINGH KHILLAN	05.11.2020	14.08.2024
102	SH.RAHUL GARG,CJSD	CHANDIGARH	2466/2018	IMPACT FOOD VS. M/S KWALITY	ANIL AGGARWAL	13.08.2018	30.08.2024
103	SH.RAHUL GARG,CJSD	CHANDIGARH	2417/2020	HONEY HEALTH VS. M/S GADS	HARMANDEEP SINGH	21.12.2020	03.10.2024
104	SH.RAHUL GARG,CJSD	CHANDIGARH	753/2017	M/S RAGAV VS. M/S EAST	AJIT SINGH	05.05.2017	06.08.2024
105	SH.RAHUL GARG,CJSD	CHANDIGARH	898/2016	NECTOR VS. NATIONAL VECC	VISHAL KUMAR	18.05.2016	23.08.2024
106	SH.RAHUL GARG,CJSD	CHANDIGARH	24/2018	ATULYA VS. SBI	RAJESH KUMAR	08.01.20218	31.08.2024
107	SH.RAHUL GARG,CJSD	CHANDIGARH	166/2019	B.S.DISTB. VS. CITY POTRAITS	GURPREET SHARMA	23.10.2019	16.08.2024
108	SH.RAHUL GARG,CJSD	CHANDIGARH	1169/2016	KWALS VS. INT.COMM.	DEEPAN SHARMA	13.07.2016	12.08.2024
109	SH.RAHUL GARG,CJSD	CHANDIGARH	2229/2015	M/S LIFE VS. TREATWELL	SUNEET SHARMA	05.12.2015	06.08.2024
110	SH.RAHUL GARG,CJSD	CHANDIGARH	1172/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	20.09.2024
111	SH.RAHUL GARG,CJSD	CHANDIGARH	1173/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	20.09.2024
112	SH.RAHUL GARG,CJSD	CHANDIGARH	1896/2014	BAJAJ ELEC. VS. AREN ENTP.	RAJA BAHADUR SINGH	19.08.2014	12.08.2024
113	SH.RAHUL GARG,CJSD	CHANDIGARH	425/2017	APEX METAL VS. MALWA	GURDIT SINGH	16.03.2017	28.08.2024
114	SH.RAHUL GARG,CJSD	CHANDIGARH	195/2021	GUJRAT VS. PB. FINANCIAL	MANDEEP SINGH KHILLAN	03.02.2021	24.09.2024
115	SH.RAHUL GARG,CJSD	CHANDIGARH	1531/2017	SIKKA INDIA VS. SAI CREATIONS	RAKESH SHARMA	29.09.2017	23.08.2024

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of July, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
116	SH.RAHUL GARG,CJSD	CHANDIGARH	803/2018	A.K.ADVT. VS. AMAR UJALA	HARI OM CHOUDHARY	03.05.2018	29.08.2024
117	SH.RAHUL GARG,CJSD	CHANDIGARH	480/2020	M/S QUARDANT VS. MAHALAXMI	ABNASH SINGH	07.03.2020	19.09.2024
118	SH.RAHUL GARG,CJSD	CHANDIGARH	51/2017	BAJAJ ELEC VS. SELZ	RAJA BAHADUR SINGH	09.01.2017	16.08.2024
119	SH.RAHUL GARG,CJSD	CHANDIGARH	1703/2017	NEW DADILA VS. SINGA BUILDER	ARIF QURESHI	26.10.2017	09.08.2024
120	Sh. Ankit Airl JMIC Chd.	CHANDIGARH	Commercial Suit no. 1/2022	SIKAND STANDLEY ENTERPRISES P LTD Vs AUTOPACE NETWORK P LTD		02-09-2022	10-09-2024

Form 6 (Punjab)
Contested Commercial cases disposed during the month of July, 2024

Sr.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/1046/2018	PRANAT ENGINEERS PRIVATE LIMITED Vs THE HARYANA URBAN DEVELOPMENT AUTHORITY	Sh. S K Sandhir	15-12-2018	no	02-07-2024	1915	DISMISSED			34
2	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/740/2018	HINDUSTAN AUTO FLYWHEELS Vs HMT LTD	Sh. Deepak Arora	04-09-2018	no	11-07-2024	2120	DISMISSED			34
3	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/741/2018	HIND AUTO CLUTCHES Vs HMT LTD	Sh. Deepak Arora	04-09-2018	no	11-07-2024	2121	DISMISSED			34
4	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/742/2018	HINDUSTAN TOOLINGS Vs HMT LTD	Sh. Deepak Arora	04-09-2018	no	11-07-2024	2122	DISMISSED			34
5	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB/433/2024	MS DEVENDRA CONS VS STATE OF PUNJAB	GAURAV SHARMA	30.03.2024		12.07.2024					
6	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB/437/2024	MS DEVENDRA CONS VS STATE OF PUNJAB	GAURAV SHARMA	30.03.2024		12.07.2024					
7	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB/438/2024	MS DEVENDRA CONS VS STATE OF PUNJAB	GAURAV SHARMA	30.03.2024		12.07.2024					
8	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB/439/2024	MS DEVENDRA CONS VS STATE OF PUNJAB	GAURAV SHARMA	30.03.2024	0	12.07.2024	0	0	0	0	0